

BEFORE THE HON'BLE NATIONAL GREENTRIBUNAL

SOUTHERN ZONE BENCH AT CHENNAI

ORIGINAL APPLICATION NO 13 OF 2021

IN THE MATTER OF

Tribunal on its own motion-SUO MOTU Based on

the News item in Deccan Chronicle English Newspaper,

Dated 10.12.2020, "Kurnool shocked by quality of KMC water." ...Applicant(s)

Versus

1. Union of India, Rep. by its Secretary

Ministry of Environment, Forests and Climate Change,

Indira Paryavaran Bhavan, Jorbagh Road,

New Delhi 110 003. and 21 others

..... Respondents

COUNTER AFFIDAVIT FILED BY 19TH RESPONDENT

DATED 26-10-2021

**M/S MADHURI DONTI REDDY
ADVOCATE**

**STANDING COUNCIL FOR GOVERNMENT OF
ANDHRA PRADESH**

**A.P. POLLUTION CONTROL BOARD
T.T.D. SUPREME COURT OF INDIA**

#S2, Royal Castle, 26, Gill Nagar Extension, Choolaimedu, Chennai – 600 094.

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Counsel for 19TH Respondents

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL , SOUTH ZONE,
CHENNAI
O.A.NO.13 of 2021**

IN THE NAME OF
Suo Motu "10 fall ill after drinking
contaminated water in Kosigi ...Applicant

Versus

1.The Panchayat Secretary
Agasanur Gram Sachivalayam
Agasanur Village Panchayat
Kosigi Mandal-Andra Pradhesh and 21 others. .. Respondents.

COUNTER AFFIDAVIT FILED BY THE 19TH RESPONDENT

I, C.Venkata Krishna, S/o C.Srinivasulu, aged about 28 holding the post of Panchayat Secretary, Agasanur Gram Panchayat of Kosigi Mandal of Kurnool District -518313, Andhra Pradesh do hereby solemnly affirm and sincerely state as follows;

I am the deponent herein and as such I am well acquainted with the fact of the case.

I deny each and every averment made in the affidavit filed in support of the application as false and incorrect except those that are specifically admitted herein in this counter affidavit.

I humbly submit that with regard to news item published in Eenadu news paper date: 05-01-2021, with a caption of "10 fall ill after drinking contaminated water in Kosigi" , I submit that the Agasanoor gram panchayat will comes under purview of CPWSS and SVS Schemes along with some other villages, which is being maintained by the Zilla Parishad and RWS Department.

K. Varadachari

ATTESTOR
Administrative Officer
District Panchayat Office
KURNOOL.

C.V. Krishna
25/10/21

DEPONENT
Panchayat Secretary
Agasanur GP
KOSIGI MANDAL

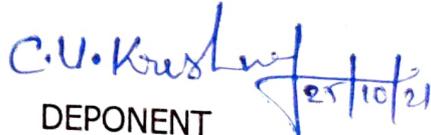
The Agasanoor gram panchayat is distributing the Drinking water to the public, through Water pipe line and public / private taps. Soon after filling of the OHSR from the water received through CPWS located at Sathanur Gram Panchayat. The Agasanur Gram Panchayat is having OHSR to storage the water for onward distribution, through pipeline. In addition to the OHSR the gram panchayat has also having 3 cisterns for providing of water to the public through pipe line with a source of separate bore wells as the water is salted, the public not using the this water for the dirking purpose.

I humbly submit that on the day of incident happened, some of the people of Agasanur Gram Panchayat who brought the drinking water directly from the Thungabhadra River, and it is caused ill health.

I humbly submit that to overcome the insufficient drinking water supply to the public of up area, the gram panchayat has provided two gate valves and releasing the water area wise in a time slot to cover entire area of the gram panchayat and it is resulted for salvation of in sufficient water supply to the up area. And the public have also not preferring for taking of water from Thunga Bhadra River.

I humbly submit that with regard to Drainage system in the Agasanoor gram panchayat I submit that the entire area of the gram panchayat has covered with two drainages, one is situated at a long distance to the Thunga Bhadra River


ATTESTOR
Administrative Officer
District Panchayat Office
K U R N O O L.


DEPONENT
Panchayati Secretary
Agasenur GP
KOSIGI MANDAI

, and another the drain water in another drainage is connecting to the VANKA and most of the drainage water is drying before reaching the VANKA. No Drain at Agasanoor gram panchayat has connected with the Thunga Bhadra River. And Finally I submit that no contamination of drinking water situated at Agasanoor gram panchayat of Kosigi Mandal.

It is therefore humbly prayed that this Hon'ble Tribunal may be pleased to pass appropriate orders as this Hon'ble Tribunal may deem fit and thus render justice.

Solemnly and sincerely affirmed

On this Monday 25th day of October, 2021

and signed her name in my presence

C.V. Krishna
25/10/21

DEPONENT

Panchayat Secretary
Agasanur GP
KOSIGI MANDAL

//before me//

K. Venkatesh

ATTESTOR

Administrative Officer
District Panchayat Office
KURNOOL.